

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II, MUMBAI

32. M.A 994/2018  
IN  
C.P 1542/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **07.09.2018**

NAME OF THE PARTIES: Columbia Research & Consultancy Services Ltd.

**v/s.**

ROC, Mumbai

SECTION 252 OF THE COMPANIES ACT, 2013

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**ORDER**

32. M.A 994/2018  
IN  
C.P 1542/2018

It is reported that the Petition has already been dismissed for non  
prosecution. Hence, Misc. Application is dismissed as infructuous.

SD/-

V. NALLASENAPATHY  
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)